

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT - IV**

**ITEM No. 112**  
**(IB)-851/ND/2020**

**IN THE MATTER OF:**

Saiom Electronics India LLP ... Applicant/Petitioner

Vs.

Lava International Limited ... Respondent

**Order under Section 9 of IBC**

**Order delivered on 18.02.2021**

**Coram:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**  
**MS. SUMITA PURKAYASTHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Kunal Khanna, Adv.  
For the Respondent : Ms. Priyanka Ghosh, Adv.

**ORDER**

Learned Counsel for the applicant states that rejoinder is filed today belatedly, and copy served.

Pleadings are complete. List for hearing on 23.03.2021.

**Sd/-**  
**SUMITA PURKAYASTHA**  
**MEMBER (TECHNICAL)**

MUKESH

**Sd/-**  
**DR. DEEPTI MUKESH**  
**MEMBER (JUDICIAL)**